

unemployment and inappropriate employment for qualified Science & Technology manpower in the country; and

(b) if so, what has been done in our country uptill now and what are the results thereof?

THE MINISTER OF STATE IN PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE & TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) Yes, Sir. A three pronged strategy to remedy unemployment and inappropriate employment for qualified Science & Technology manpower in the country was enunciated by the late Prime Minister, Smt. Indira Gandhi in her address to the 69th session of the Indian Science Congress at Mysore on 3rd January, 1982.

(b) Follow-up action on the suggested strategies has been taken with satisfactory results. An institutional mechanism has also been created in the form of National Science & Technology Entrepreneurship Development Board (NSTEDB) in the Department of Science & Technology to continue to take initiatives in promoting gainful self-employment among the Science & Technology persons.

Waiver of penalty by CSD

*270. SHRI S. AUSTIN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Canteen Stores Department in Bombay has waived a penalty of Rs. 25 lakhs imposed on a multi-national named Colgate Ltd.

(b) if so, the details thereof and the reasons therefor; and

(c) what action is proposed against officials responsible for this waiver?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE AND DEPTT. OF DEFENCE RESEARCH & DEVELOPMENT) (SHRI MALLIKARJUN): (a) No, Sir.

(b) and (c) Do not arise.

Show-cause notices by BIFR

*271. SHRI DIPANKAR MUKHERJEE: Will the Minister of INDUSTRY be pleased to state:

(a) the names of sick CPSUs under the ministry where show-cause notice for winding-up by BIFR has been served and the number of employees involved;

(b) the replacement cost and opportunity cost for creating equivalent employment;

(c) the revival cost of each of the unit; and

(d) what is Government's action-plan to revive these units?

THE MINISTER OF INDUSTRY (SHRI K. KARUNAKARAN): (a) The BIFR has issued notices for winding up Mining and allied Machinery Corporation Ltd. (MAMC), Cycle Corporation of India Ltd. (CCIL), National Bicycle Corporation of India Ltd. (NBCIL), Bharat Process & Mechanical Engineers Ltd. (BPMEL), Weighbird India Ltd. (WIL), National Instruments Ltd. (NIL), Tannery and Footwear Corporation of India Ltd. (TAFCO) and Mandya National Paper Mills Ltd. (MNPM). Total number of employees in these units is 10765.

(b) and (c) BIFR has come to the prima facie conclusion that these Public Sector Enterprises are unviable on techno-economic considerations. However, the requirement of funds from the Government (Promoter) was

projected as under in the Operating Agency's report:

Name of the Under-taking	Number of Employees (As on 31.3.95)	Fresh infusion of funds (Plan/ Non-plan etc.) (Rs. in Crs.)	Write off by Government (Interest/ Loans etc.) (Rs. in Crs.)
MAMC	4456	142.16	89.19
CCIL	1778	58.00	157.12
NBCIL	684	20.55	93.37
BPMEL	516	Not estimated	Not estimated
WIL	186	Not estimated	Not estimated
NIL	895	6.99	64.11
TAFCO	1482	Not estimated	Not estimated
MNPM	768	29.59*	83.92

*From holding company HPC Govt.

(The above excludes sacrifices by the State Governments/Financial Institutions/Banks and other agencies)

(d) Final orders of BIFR, which is a quasi-judicial body, are awaited. Government is in favour of revival, if found feasible by BIFR, on techno-economic considerations.

Publication of Railway Time Table

*272. SHRI N. GIRI PRASAD: Will the PRIME MINISTER be pleased to state:

(a) whether there is any restriction for printing/publishing of 'Railway' Time Table in English by the private publishers and sale thereof; and

(b) if so, whether Government have issued any directives in this regard if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI): (a) and (b) No, Sir. Railways, however, publish English Time Tables on their own.

Steps to sustain industrial boom

*273. SHRI TARA CHARAN MAJUMDAR: Will the Minister of INDUSTRY be pleased to state:

(a) whether it has been apprehended that current industrial boom may not

be sustained if the existing infrastructural constraints are not removed by Government on a priority footing;

(b) if so, the details thereof;

(c) whether Government propose to take some measures in this regard; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI K. KARUNAKARAN): (a) and (b) No, Sir.

(c) and (d) Government has accorded high priority to infrastructure sectors. Reform measures have been introduced to improve the efficiency in investment and delivery of infrastructural services. Government has also taken measures to encourage private sector investment in these sectors.

कार निर्माण की क्षमता में वृद्धि

*274. श्रीमती सुषमा स्वराज:
श्री राम जेटमलानी:

क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि देश में हाल के वर्षों के दौरान कार निर्माण क्षमता में पर्याप्त वृद्धि हुई है;

(ख) यदि हां, तो वर्ष 1990-91 के दौरान और वर्ष 1994-95 के अंत में कार निर्माण की क्षमता क्या थी;

(ग) देश में वर्ष 1990-91 से 1994-95 तक की अवधि के दौरान कितनी-कितनी कारों का निर्माण किया गया; और

(घ) वर्ष 1991-92 से 1994-95 के दौरान कारों के निर्यात से देश में कितनी विदेशी मुद्रा अर्जित की गई?

उद्योग मंत्री (श्री के० करूणाकरन): (क) और (ख) जी, हां, 1990-91 के दौरान कार उत्पादन क्षमता 2.52 लाख के लगभग थी जो 1994-95 में बढ़कर 3.62 लाख तक हो गई है।